

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.-152/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Bowman Fiscal Services Pvt.Ltd-Versus-East India Minerals Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MSPINRY ANAND (ASG) } For
2) Mr R. RANJAN Adv } OMDC
3) Mr GORACHAND ROYCHOU DHURY }
4) Mr B.P. BANERJEE }

Genl Chd R
Choudhury
09/11/2017

1) RATNANKO BANERJI, Sr. Adv. }
2) SARATHI DASGUPTA, Adv. } For
3) URMILA CHAKRABORTY, Adv. } Petitioner
4) Manas Das, Adv. }
5) Debarish Basu Adv. }

Manas Das.
09.11.2017

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 are present.

Heard the arguments of the Ld. Additional Solicitor General on behalf of the R-2 and the Ld. Sr. Counsel of the petitioner in I.A. No. 248/KB/2017. Both the parties are directed to file written submissions within 3 weeks.

List on 22/12/2017 for hearing.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)